

HIGH COURT OF SIKKIM

Record of proceedings

W. P. (Cr1.) No. 01 of 2021

BANKIT SERVICES PVT. LTD.

.... PETITIONER

VERSUS

STATE OF SIKKIM & ORS.

.... RESPONDENTS

Date: 09.05.2022

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Mr. Saurabh Agrawal, Advocate.
Mr. Karma Tshering Tamang, Advocate.

For Respondents : Mr. Sudesh Joshi, Public Prosecutor.
Mr. Thinlay Dorjee Bhutia, Additional Public
Prosecutor.
Mr. Yadev Sharma, Additional Public
Prosecutor.
Mr. Sujan Sunwar, Assistant Public
Prosecutor.

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Mr. Saurabh Agrawal, learned counsel for the petitioner desires to withdraw this writ petition on instructions from his client. Not objected by the learned counsel for the respondents. The writ petition stands disposed as withdrawn.

Judge